

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. C.P.(IB)-173(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

**NAME OF THE PARTIES:- CS Sunil Nanal Liquidator For M/S. Dafater  
Consultants Private Limited**

**Section: U/s 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**CP(IB) 173(MB)2024**

Present:- Counsel, Surekha Yadav a/w Avinash Khanolkar and Khushbu  
Bhanushali appeared for the Petitioner.

The present Company Petition filed by the CS Sunil Nanal, Liquidator u/s 59 of the IB Code, 2016 for voluntary liquidation of M/s Dafater Consultants Private Limited. List this matter for hearing on **05.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**